

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-87/2013(Pt.)/ 1445 /A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the <sup>12</sup>12 March, 2025.

Sub: **Restricted holiday.**

Ref:- Letter No. JJA/2157/2025 dated 03.03.2025.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **restricted holiday on 10.03.2025, along with station leave permission from the evening of 08.03.2025 till the evening of 10.03.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR(VIGILANCE)**

**Memo No.HC.VII-87/2013(Pt.)/ 1446 /A, dated** , 12-03-2025

Copy to :

✓ The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR(VIGILANCE)**

*[Signature]*